4024

### 12.11 hrs.

## PAPER LAID ON THE TABLE

BUDGET ESTIMATES OF THE DAMODAR VALLEY CORPORATION FOR 1964-65

The Minister of Irrigation and Power (Dr. K. L. Rao): I beg to lay on the Table a copy of the Budget Estimates of the Damodar Valley Corporation for the year 1964-65 under sub-section (3) of section 44 of the Damodar Valley Corporation Act 1948. [Placed in Library. See No. LT-2452/64].

#### 12.19<sup>1</sup>/<sub>2</sub> hrs.

# BUSINESS ADVISORY COMMITTEE

#### TWENTY-FIFTH REPORT)

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Twenty-fifth Report of the Business Advisory Committee presented to the House on the 4th March, 1964."

Mr. Speaker: Motion moved:

"That this House agrees with the Twenty-fifth Report of the Business Advisory Committee presented to the House on the 4th March, 1964."

Shri M. R. Masani (Rajkot): Mr. Speaker, Sir, there is one feature of this Report which I am sure many hon. Members have noted with some concern and that is, that for the Finance Bill only 121 hours have been Sir, prescribed. Now, everyone knows that this Finance Bill differs from all its predecessors both in its bulk and contents. It goes into 88 pages and there are 65 clauses which are of a very complicated and technical nature. As one hon. Member mentioned yesterday, apart from the Budget proposals, it changes so many provisions of the permanent law of this country, the Income Tax Act. This would involve a large number of amendments and it will have to be considered clause by clause. Altogether  $12\frac{1}{2}$  hours is completely inadequate. In fact, in the original programme which was published giving the dates,  $17\frac{1}{2}$  hours were prescribed but for some reason the Business Advisory Committee has found it necessary to eat into that time.

Normally, I would have moved for referring back the Report to the Committee, but I am happy to say that a way could be found by which these 5 hours could be restored and the total made up to 171 hours. If the House would agree to sit on Saturday, the 18th April, which is acceptable. I believe, to a large number of hon. Members of the House, then a cut of 5 hours in the time allotted for the Demands for Grants will not be necessary. Therefore, I would appeal to all hon. Members to be good enough to co-operate. Let us work a little harder in the interest of the country so that the Finance Bill can be properly discussed without referring the Report back to the Committee or cutting out 5 hours from the time allotted for Demands for Grants which otherwise we will have to do.

Shri Hari Vishnu Kamath (Hoshangabad): There is another little lacuna with regard to the contents of this statement placed before the House. At the earlier meeting that we had with the Minister for Parliamentary Affairs, it was agreed, because it was for the first time in the history of our Parliament, that there might be, unless there are some very strong reasons to the contrary, a discussion, either formally in the House or in a Committee, on the Demands for Grants in respect of Rajya Sabha Secretariat and the Lok Sabha Secretariat. Last year, for the first time after ten years or more, the House discussed the